

**HIGH COURT OF HIMACHAL PRADESH,
SHIMLA**

**CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 8TH DECEMBER,2018**

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

**BENCH NO. 1 AT 10: 00 A M
(OLD AUDITORIUM)**

**SHRI B.L.SONI,DISTRICT & SESSION JUDGE(RETIRED,)CHAIRMAN
SHRI ANAND SHARMA, ADVOCATE, HP. HIGH COURT, MEMBER
Dr. ISHAN PANDIT,MEDICAL OFFICER, PHC. HP.HIGH COURT, MEMBER**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>* FOR SETTLEMENT *</u>		
501.	FAO/202/2012 [Civil]	NEW INDIA ASS.CO Versus INDIRA	B.M.CHAUHAN	RUPINDER SINGH
502.	FAO/35/2013 [Civil]	ASHOK KUMAR Versus CHAIRMAN RED CROSS UNIT	LALIT K.SHARMA	VARUN RANA
503.	FAO/39/2013 [Civil]	KRISHNA DEVI Versus CHAIRMAN RED CROSS	LALIT K.SHARMA	VARUN RANA
504.	FAO/4079/2013 [Civil]	BABLI DEVI Versus RANJEET SINGH	DEEPAK KAUSHAL	SUNITA SHARMA KARAN SINGH KANWAR -
505.	FAO/136/2014 [Civil]	NATIONAL INSURANCE COMPANY LIMITED Versus RAVIKANT THAKUR	DEEPAK BHASIN	FOR R-1 TARA SINGH CHAUHAN P.S CHANDEL MANOHAR LAL SHARMA RESPONDENT NO. 4 RESPONDENT NO.2 NEMO R-3 ADARSH KUMAR VASHISHTA
	with CO/33/2014		DEEPAKBHASIN	T S CHAUHAN
506.	FAO/187/2014 [Civil]	KHEM CHAND Versus SHAYAD IZHAR ALI JAIDI	DEEPAK KAUSHAL	NEMO FOR R-1 AND 2 I N MEHTA KARAN SINGH KANWAR RESPONDENT NO.3
507.	FAO/355/2014 [Civil]	NATIONAL INSURANCE COMPANY LTD. Versus MUATAQ MOHAMMAD	DEVYANI SHARMA	R-1 2 B B VAID HEMANT VAID NEMO AJAY SHARMA
	with CO/102/2018			
508.	FAO/38/2015 [Civil]	SUNDER LAL Versus MS GUPTA CEMENT CORPORATION	SUNEET GOEL	NEMO O.P. NEGI R-3
509.	FAO/44/2015 [Civil]	ASHA DEVI Versus ISHWAR CHAND	SHANTI SWAROOP	R-2 NEMO RAMESH SHARMA R-1 PRITAM SINGH CHANDEL RAHUL VERMA
510.	FAO/86/2015 [Civil]	NATIONAL INSURANCE COMPANY LTD. Versus RAKSHA DEVI	JAGJEET SINGH BAGGA	R-1,2 R-7 R-3 TO 6 NEMO PAWAN KUMAR SHARMA DESH RAJ THAKUR M.P KANWAR DHEERAJ KUMAR VASHISHAT

511.	FAO/177/2015 [Civil]	HRTC Versus RAJINDER SINGH	G.S RATHOUR	R-2 VINOD CHAUHAN NEMO SHASHI PANDIT,DINESH KUMAR,VIPIN PANDIT,M.S KAPOOR
512.	FAO/279/2015 [Civil]	KAMLA DEVI Versus VED PARKASH MITTAL	VARUN RANA	ASHWANI K SHARMA R-3 NEMO R-1,2 UMESH KANWAR
513.	FAO/299/2015 [Civil]	AMRITI SHARMA Versus SHIV SHANKAR TRAILOR SERVICE	PRITAM SINGH CHANDEL	ANIL TOMAR NEMO
514.	FAO/318/2015 [Civil]	INDIRA DEVI Versus ORIENTAL INSURANCE COMPANY	VARUN RANA	NEMO RESPONDENT NO. 2 AND 3 DEEPAK BHASIN HOSHIYAR SINGH RANGRA
515.	FAO/365/2015 [Civil]	DAYA WANTI Versus VED PARKASH MITTAL	VARUN RANA	R-3 UMESH KANWAR ASHWANI K SHARMA R-1,2
516.	FAO/390/2015 [Civil]	DINA NATH Versus NANAK CHAND	NEEL KAMAL SHARMA	GAURAV GAUTAM R-1 RESPONDENT JAGDISH THAKUR MEGHA KAPUR GAUTAM R-2 NEMO
517.	FAO/412/2015 [Civil]	GEETA DEVI Versus SUNITA DEVI	DEEPAK KAUSHAL	R-2 SH. P S CHANDEL D.N. SHARMA R.S. CHANDEL P S CHANDEL NEMO R-1
518.	FAO/413/2015 [Civil]	MOHAN SINGH Versus SUNITA DEVI	DEEPAK KAUSHAL	R-2 R-1 D.N. SHARMA R.S. CHANDEL P S CHANDEL NEMO
519.	CR.R/119/2016 [Criminal]	ROOP LAL Versus RAJESH SALHURIA	VIJAY KUMAR ARORA	KUSUM CHAUDHARY NEMO VINEET VASHISTHA
520.	CR.R/120/2016 [Criminal]	ROOP LAL Versus RAJESH SALHURIA	VIJAY KUMAR ARORA	KUSUM CHAUDHARY NEMO VINEET VASHISTHA
521.	CR.R/121/2016 [Criminal]	ROOP LAL Versus RAJESH SALHURIA	VIJAY KUMAR ARORA	NEMO VINEET VASHISTHA KUSUM CHAUDHARY
522.	FAO/307/2016 [Civil]	REKHA TOMAR Versus VISHAL JAMBAL	RUPINDER SINGH	VIJAY SINGH THAKUR RAJVINDER SANDHU RESPONDENT NO. 7 NEMO RESPONDENT NO. 2 KULWANT CHAUHAN
	REMARK : .			
523.	FAO/335/2016 [Civil]	NATIONAL INSURANCE COMPANY Versus SANYOGITA	BHUPINDER PATHANIA	RESPONDENT NO. 7 ADITYA THAKUR NEMO ANIRUDH SHARMA RESPONDENT NO. 1,5 AND 6 SUDHIR THAKUR
524.	FAO/482/2016 [Civil]	USHA DEVI Versus SANDEEP KUMAR ALIAS SUNIL KUMAR	PAWAN GAUTAM	NEMO BHUPINDER PATHANIA RESPONDENT NO.3
525.	FAO/510/2016 [Civil]	SADIQ ALI Versus VARINDER KUMAR	TARA SINGH CHAUHAN	AJAY SHARMA O.P. NEGI NEMO

526.	FAO/1/2017 [Civil]	NATIONAL INSURANCE COMPANY Versus KHAZANA RAM	ISHAN THAKUR	CHANDAN GOEL RESPONDENT NO. 7 AND 8 SURENDER VERMA RESPONDENT NO. 12 VARUN RANA JAGDISH THAKUR RESPONDENT NO. 9 NEMO ROHIT CHAUHAN AMAN SOOD
527.	CR.R/60/2017 [Criminal]	PREM LAL Versus RAM TRANSPORT FINANCE COMPANY LTD	JAGAT PAL	ASHWANI KAUNDAL NEMO
528.	FAO/84/2017 [Civil]	NIRMALA DEVI Versus RAMESH CHAND	J L BHARDWAJ	SUDHIR THAKUR ANIRUDH SHARMA RESPONDENT NO. 3 RESPONDENT NO. 1 NEMO R-2 ANIRUDH SHARMA SUDHIR THAKUR JAGDISH THAKUR
529.	FAO/256/2017 [Civil]	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus TARA DEVI	JAGDISH THAKUR	NEMO ROHIT CHAUHAN VARUN RANA RESPONDENT NO. 1 RESPONDENT NO. 3 SURENDER VERMA
530.	FAO/139/2018 [Civil]	RATTI RAM Versus DHARAMPAL	DEVYANI SHARMA	RAJVINDER KAUR SANDHU RAKESH KUMAR THAKUR

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Sd/-
Addl.Registrar(J)
07/12/2018.